

**CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)**  
4th Floor, Chandralok Building, 36, Janpath, New Delhi 110 001  
☎ 011-23353503/23753923

**Ref: Petition Nos. 310/GT/2013 & 298/GT/2014**      Dated: 17<sup>th</sup> December, 2014

To

The Executive Director (Commercial)  
NTPC Limited,  
Core-7, Scope Complex, 7,  
Institutional Area, Lodhi Road,  
New Delhi -110003.

Sir,

**Sub: Petition No. 310/GT/2013 & 298/GT/2014 for approval of tariff in respect  
Rihand STPS Stage-II (1000 MW) – Extension of time - reg.**

**Ref: Your letter No. 01.CD.137A dated 15.12.2014**

With reference to your letter dated 15.12.2014 on the above mentioned subject, I am directed to inform that your request for extension of time for filing the information as directed under RoP for the hearing held on 25.11.2014 has been considered and the time for submission of the said information has been extended upto 29.12.2014.

2. No request for further extension of time shall be entertained. It is clarified that any information filed after 29.12.2014 shall not be taken on record or considered while issuing the order.

Yours faithfully,

*Sd/-*  
(Kamal Kishor)  
Asstt. Chief (Legal)